

VICES for this city have not been started so far.

In view of the people's demand and the peculiar situation of the district I would the Hon. Minister of Civil Aviation to see that Vayudoot services in Faridpur are started immediately.

- (x) **Need to provide more wagons for transportation of grapes from Nasik, Maharashtra**

SHRI HARIBHAU SHANKAR MAHALE (Malegaon): Mr. Deputy Speaker, sir, so far as the production of grapes is concerned, Nasik district of Maharashtra is on the top. The grapes produced here are supplied to most of the states from this area and people eat them very fondly. But it is a matter of regret that adequate number of wagons are not made available timely to make the suppliers.

It is a perishable fruit. If it is not delivered timely, the farmers have to suffer losses to the tune of lakhs of rupees. Businessmen also suffer losses. Now that the time of supply of this fruit is drawing nearer, it is requested that adequate number of wagons may be made available immediately at places viz. Nefad, Lasalgaon, Manmad and Nasik station from where this fruit is seek to different places to save farmers from suffering losses of lakhs of rupees.

- (xi) **Need to provide financial assistance to the government of Bihar for construction of power grid in Jagdishpur.**

SHRI TEJ NARAYAN SINGH (Buxar); Mr. Deputy Speaker, Sir, the Central Government has approved the construction of a power grid in Jagdishpur in district Bhojpur in Bihar. Lakhs of rupees have been spent on

this project and the boundary walls have been erected. The Chief Minister of Bihar wants this grid to be constructed as early as possible, but because of non-allocation of funds by the Central Government, the construction of grid is getting delayed. I, therefore, urge the Central Government to release an amount of Rs. 4 crores 85 lakhs and 30 thousand as early in possible so that this grid could be completed early.

- (xii) **Need to introduce 'one rank one pension' scheme at the earliest**

PROF. PREM KUMAR DHUMAL (Hamirpur): Mr. Deputy Speaker, Sir, one rank one pension' demand of lakhs of ex-servicemen in the country is pending for a long time. This issue has been raised several times both inside and outside Parliament. When I raised this issue in parliament during the course of debate on 1st October, 1990, the then Prime Minister, while intervening in the debate had said that a decision in respect of one rank one pension to the ex-servicemen upto the rank of Subedar Major had been taken after consultation with various organisation of Ex-servicemen. He had said that this decision would benefit about 85 per cent ex-servicemen and the decision in respect of the rest 15 per cent would be taken soon.

But I am constrained to point out that nothing has been above so far in this direction except making an announcement of adhoc increase in pension. As a result of it, discontent and resentment among lakhs of ex-servicemen is growing. Therefore, I would request the Government to implement 'one rank one pension' decision in respect of ex-servicemen immediately.